

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

O.A.No.1491 of 1992

Dated New Delhi, this 21st day of March, 1996.

HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

Surinder Kumar
S/o Shri Raj Singh
R/o T-12 Tubrak Lines
Delhi Cantt.
DELHI-10.

... Applicant

By Advocate: Shri R. L. Sethi

VERSUS

1. Union of India, through
the Ministry of Defence
South Block
NEW DELHI.

2. Engineer-in-Chief Branch
Army Headquarter
Kashmir House, CHQ
NEW DELHI-11.

3. Chief Engineer
Western Command
Chandi Mandir.

4. Chief Engineer
Delhi Zone
Delhi Cantt.
DELHI-10.

5. Garrison Engineer(East)
Delhi Cantt.
DELHI-10.

... Respondents

By Advocate: Shri M. M. Sudan

O R D E R (Oral)

Mr K. Muthukumar, M(A)

The learned counsel for the applicant submits
that he may be allowed to withdraw this application.
Accordingly, this application is dismissed as
withdrawn. No costs.


(K. Muthukumar)
Member(A)

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